

CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi -110 001

Tele No.: 011-23353503/23753918, Fax: 011-23753923

No. L-1/236/2018/CERC

Date: 7th January, 2019

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for the tariff period from 1.4.2019 to 31.3.2024.

The comments/suggestions on “Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for the tariff period from 1.4.2019 to 31.3.2024” from the stakeholders were invited by 15.1.2019 vide Public Notice dated 14th December, 2018.

2. It has been decided to extend the date of furnishing of comments/ suggestions till **28.1.2019**.

3. The Public Hearing on the above subject will be held as per details given below:-

Date	Venue	Timing	Invitees
1st February, 2019 (Friday)	Scope Complex, Core 8, 7, Lodhi Road, New Delhi – 110003, Phone: 24360101	From 10:00 AM Onwards	Representative of Central/State Governments/ State Utilities/ CPSUs/ Generating Company/ Transmission Licensees/ Distribution Licensees/ Power Exchanges/ Individual Experts/ NGOs/IPP/ Financial Institutions/ Consultancy Firms/ Developers and any other stakeholders.

4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant may please be communicated to the undersigned latest by 29.01.2019. Please also let us know if a presentation will be made during the hearing. In case it is, the presentation may please be planned to be limited to duration of 5-10 minutes and be covered in not more than 8-10 slides.

Sd/-
(Sanoj Kumar Jha)
Secretary, CERC
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